

National Company Law Tribunal

Allahabad Bench

CP NO. 55/ALD/2017, CA No 173/2017

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 20.11.2017

NAME OF THE COMPANY: L.M.L. Mazdoor Eleta Sangathan vs. L.M.L Ltd.
SECTION OF THE COMPANIES ACT/I & B CODE: Insolvency Code

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	ABHISHEK ANAND	ADVOCATE	RESOLUTION	Abhishek
2.	Samyendu	Advo	PROFESSIONAL LML member.	Samyendu

CP NO.55/ALD/2017, CA NO.175/2017

Parties are represented by their respective counsels. Argument are continued.

A copy of written submission of the petitioner be provided to the counsel for the RP.

The matter be listed on 8th December, 2017.

Dated:20.11.2017

Typed by:
Kavya Prakash Srivastava
(Stenographer)

Sd—
H.P. Chaturvedi,
Member (Judicial)